

MONTHLY STATEMENT SHOWING THE PENDENCY OF FAMILY COURT RELATED CASES AS ON 30.09.2022

PENDENCY IN THE HIGH COURT OF TRIPURA AS ON 30.09.2022

Sl. No.	Category of cases (Family Court matters)	Pendency (As on 30.09.2022)
1	MAT App	12
2	FA	10
3	FAO	2
4	Criminal Revision Petition	7
Total		31

Pendency of Family Court related matters in all the Family Courts of Tripura as on 30.09.2022

Sl. No	Name of the Family Courts	Pendency as on 30.09.2022
1	Family Court, Agartala	944
2	Additional Family Court, Agartala	910
3	Family Court, Udaipur	470
4	Family Court, Kailashahar	447
5	Family Court, Ambassa	20
6	Family Court, Khowai	189
7	Family Court, Sonamura	140
8	Family Court, Dharmanagar	472
9	Family Court, Belonia	266
Total		3858

Pendency of Family Court related matters in all the District Courts of Tripura (other than the Family Courts) as on 30.09.2022

Sl. No	Name of the District	Pendency as on 30.09.2022
1	West Tripura District	0
2	Gomati District	69
3	South Tripura District	50
4	Unakoti District	0
5	North Tripura District	100
6	Sepahijala District	93
7	Khowai District	0
8	Dhalai District	143
Total		455

Total pendency of Family Court related matters in the District Judiciary of Tripura as on 30.09.2022

1	Family Courts	3858
2	District Courts other than the Family Courts	455
Grand Total		4313